

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).6668/2006

INCHARGE OFFICER AND ANR.

Petitioner(s)

VERSUS

SHANKAR SHETTY

Respondent(s)

Date: 15/07/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjay R. Hegde,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Service of notice on the respondent is complete but there
is no appearance.

List before the Hon'ble Court.

(M.K.GUPTA)
Registrar

hj